

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (INS) No.62 of 2019**

**IN THE MATTER OF:**

**Prasad Devangam**

**...Appellant**

**Vs.**

**IL&FS Engineering and Construction Co. Ltd.  
& Anr**

**...Respondents**

**For Appellant:           Shri Parminder Singh and Ms. Megha Bengani,  
Advocates**

**For Respondents:       Ms. Abhinav Bhatia, Advocate**

**O R D E R**

**09.07.2019**   Counsel for both sides state that efforts are being made for settlement of the dispute. One opportunity is given.

List the Appeal for admission (after Notice) on 26<sup>th</sup> July, 2019.

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

*rs/gc*